

## Statement

## Sl. No. Name of the Project

1. International Airport Project, Kuwait
2. Coke Oven Project, Sisak, Yugoslavia
3. Pusher Type Reheating Furnace, Iraq
4. Tunna Canning Plant, Maldives
5. Increase of Water Supply to Um-Qasr, Basrah, Iraq
6. Supply of Steel Structures, Kuwait Airport
7. Supply of Lighting Towers to Amiry, Kuwait
8. Water Treatment Plant, Bangkok
9. Consultancy for Mechanical Training Centre, Iraq
10. Supply of Surveying Instrument to Iraq
11. Feasibility Report for Mini Steel Plant, Guyana
12. Al-Firdous Housing Project, Kuwait
13. Mechanical Training Centre, Iraq
14. Civil Works for Electrification Project, Wadi Gizan, Saudi Arabia
15. 35th Brigade Camp Project, Kuwait
16. Self Palace Area Building Project, Kuwait
17. Northern Grain Silos Project, Iraq
18. Water Research Centre, Iraq
19. Radio & Coloured TV Project, Iraq
20. Central Grain Silos Project, Iraq
21. SAAD-3 Project, Iraq
22. Civil Works for Ruwais Refinery, Abu Dhabi
23. Oil Storage Tanks, Jeddah, Saudi Arabia
24. Council of Ministers Building Project, Baghdad, Iraq
25. Feasibility Report SAAD-16, Iraq

26. (A) Expansion of Silos Project, Lot-3A, Iraq  
(B) Expansion of Silos Project, Lot-4, Iraq
27. Site Works (External Services of Council of Ministers Building Project, Iraq
28. Council of Ministers Building Project (Modification Works), Iraq.

## New Telephone Connections in Calcutta

6378. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of persons who applied for telephone connection in Calcutta Telephones from 1982 to 31 March, 1985;

(b) the number out of them who got the connection; and

(c) the number of existing lines totally discontinued or surrendered by the subscribers during these years ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) 21652 persons applied for telephone connections in Calcutta Telephones from 1st April 1982 to 31st March, 1985.

(b) 47357 new telephone connections have been provided from 1st April, 1982 to 31st March, 1985.

(c) 31772 existing lines have been discontinued or surrendered by the subscribers during these years.

## Assessment Regarding Percentage of Formulations of Drugs

6379. SHRI LAKSHMAN MALLICK : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether Government have made any assessment regarding the percentage of formulations of drugs in the market that are in the hands of giant multinationals and others;

(b) whether the Government are considering any steps to ease the drug industry; and

(c) if so, the details regarding the policy of Government in this regard ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) No, Sir.

(b) and (c). The Government have taken up review of the 1978 Drug Policy.

#### New Device for Fuel Efficiency

6380. SHRI MURLIDHAR MANE : Will the Minister of PETROLEUM be pleased to state :

(a) whether a new device to achieve fuel efficiency has been successfully worked out by an oil company of Government;

(b) if so, the details thereof;

(c) whether the device is also likely to be extended to other oil companies; and

(d) if not, the reasons thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) to (c). In order to achieve fuel efficiency, the Indian Oil Corporation and other oil companies have taken up energy conservation projects in their refineries which include replacement of low efficiency furnaces by high efficiency furnaces, revamping of furnaces through installation of air preheaters and providing additional heat exchangers.

(d) Does not arise.

#### Provision for Water Borne Sanitary System around Shantinagar, Kanpur

6381. SHRI V. SREENIVASA PRASAD : Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred Question No. 3127 on 16th April, 1985 regarding provision for water borne

sanitary system around Shantinagar, Kanpur and state :

(a) whether the area was developed and sold by the Cantonment Board, Kanpur as early as in 1950 and since then the rate-payers have contributed substantial amount towards taxes and rates to the Board;

(b) whether the Board has neglected all these years to provide water borne sanitary system and sufficient water supply to the residents of the area;

(c) the reasons for such neglect; and

(d) the immediate steps being taken to provide to the residents sufficient water-supply and water-borne sanitary system and thereby to dispense with the services of scavengers for carrying night-soil and to develop healthy conditions in the area ?

THE MINISTER OF DEFENCE (SHRI P. V. NARSIMHA RAO) :

(a) Shantinagar area was developed, but not sold by the Cantonment Board in 1950. The taxes recovered from the residents of Shantinagar, are at par with other taxpayers in the Cantonment.

(b) to (d). The Cantonment Board has not been able to provide water-borne sanitary system in Shantinagar primarily because of the scarcity of water and paucity of funds. A sum of Rs. 44,82,000 approx. has been paid to the Kanpur Cantonment towards the end of March, 1985 as "service charges" and this can be utilised for the improvement of civic amenities and sanitation within the Cantonment.

[Translation]

#### Post Offices in Gaya District

6382. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether a post office is functioning in every Panchayat of Gaya district in Bihar;

(b) if so, the total number of post offices functioning in Gaya district; and